

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No113
CP(CAA)/39(AHM)2021
in
CA(CAA)80 of 2020

Order under Section 230-232 Co.Act, 2013

IN THE MATTER OF:

Arcelor Mittal India Pvt Ltd
AM Associates India Pvt Ltd
Arcelor Mittal Nippon Steel India Ltd

.....Applicant

Order delivered on ..14/02/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Saurabh Soparkar, Sr. Adv.
For the Respondent : Mr. Arun Kathpalia, Sr. Adv. Asim Sood, Adv. &
Nachiket Dave, Adv for R-1
: Mr. Navin Pahwa Sr. Adv., Mr. Nirag Pathak, Adv., Mr.
Abhishek Swaroop, Adv. for Pet. Cos. & Resp. No. 2
For the Income Tax Dept. : Ms. Dhruvi Trivedi for Ms. Maithili D Mehta, Adv.

ORDER

Comp. App/33 (AHM) 2021

For further arguments of the applicant Comp. App/33 of 2021, Learned Senior Counsel Mr. Saurabh Soparkar would argue the matter further. The Learned Senior Counsel Mr. Navin Pahwa for the petitioner companies and Learned Senior Counsel Mr. Arun Kathpalia for the Chairperson have placed their arguments. Learned Counsels file their short-written submissions not more than three pages by tomorrow.

List the matter for further consideration on 16.02.2022.

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KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

Neeraj

-sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)